

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Subject:- Declaration of holiday on account of Shab-I- Mehraj on 12th of March, 2021 (Friday) instead of 11th of March, 2021 (Thursday).

Notification

No:- 31of 2021/RG

Dated:- 04.03.2021

It is hereby notified for information of all the concerned that the holiday on account of Shab-i-Mehraj shall be observed in the Hon'ble High Court on 12th March, 2021 (Friday) instead of 11th of March, 2021 (Thursday) and in lieu thereof Ist May, 2021 (Saturday) is declared as working day for the Hon'ble High Court.

By Order


(Jawad Ahmed)
Registrar General

No: 485-504/RG/NG

Dated: 04.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, Jammu.
....for information
6. Registrars Judicial, High Court of J&K, Srinagar/Jammu.
7. I/C NIC, Jammu, for uploading the same on the official website of the High Court.
8. Incharge Library High Court wing Jammu/Srinagar for information and keeping the record of the same.


Registrar General